

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 323
109(PB)/2013

IN THE MATTER OF:

M/s. Jagdish Lal Gupta Petitioner/Applicant
Vs.
Sabina Woolen Mills Pvt. Ltd. & Ors. Respondent

Order u/S. 397-398

Order delivered on 01.07.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Virender Ganda, Sr. Adv., Ms. Henna Gorge, Adv.
For the Respondent : Mr. Rajnish Sinha, Mr. Dhruv Jain, Advs. for R-1 to
4 & 11 to 15, Mr. Arun Aggarwal, Mr. Shivam Saini &
Mr. Praful Rawat, Advs. For R-30, Mr. Mohit D. Ram,
Adv. for R-Sanjay Gupta, Mr. Arun Aggarwal, Mr.
Shivam Saini, Mr. Praful Rawat, Advs. For R-30

ORDER

Mr. Mohit D Ram, Ld. Counsel appearing for the Mr. Sanjay Nandlal Gupta one of the deceased Respondent, undertakes to provide the details of the LRs to the Ld. Counsel appearing for the Applicant within one week.

List the matter **on 23.09.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)